

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/450(KB)2020
CONT.A./6(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	MANOJ KUMAR AGARWAL AND CO VS MOHANI TEA LEAVES PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.]For the Applicant
Mr.Dripto Majumdar, Adv.]
Mr.P.P.Bishwal, Adv.]
Ms.Suranja Chatterjee, Adv.]

Mr.Joy Saha, Sr. Adv.]For RCA
Ms.Pallavi Tayal Chadda,Adv.]
Mr.Saurav Jain, Adv.]

Mr.Rahul Parasrampurria,Adv.] For R-3(SCA)
Mr.Rohit Parasrampurria,Adv.]

O R D E R

1. Ld.Sr.Counsel/Counsel for the parties present.
2. Vide order dated 12/06/2024, respondent was directed to file reply affidavit. However, reply affidavit has not been filed.
3. Last and final opportunity of two weeks is granted to the Respondent to file reply affidavit, failing which, appropriate orders would be passed.
4. List this matter on **14/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)